

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH – I,
MUMBAI

MA 396/2018 IN CP (IB)-15/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: **SHREE RAJESHWAR WEAVING MILLS PVT. LTD.**

SECTION 10 OF THE INSOLVENCY & BANKRUPTCY, CODE 2016

ORDER

11. MA 396/2018 IN CP (IB)-15/MB/2017

At request, list this matter on 5.10.2018

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)